DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of.....CJM GB 13-1-17

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1,	43199/16	[illegible]	177 AT	[illegible]	50/=	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43200/16	[illegible]	"	"	50/=	
3,	43201/16	R.M.U	"	"	50/=	
4,	43202/16	[illegible]	"	"	50/=	
5,	43203/16	[illegible]	"	[illegible]	50/=	